

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 2**  
**CA(CAA)26(PB)/2019**

**IN THE MATTER OF:**

Axiom Scaffoldings Pvt. Ltd.  
with  
Baba Deep Singh Shuttering Pvt. Ltd.  
**SECTION: Under Section 230-232**

..... Petitioners/Applicant

**Order delivered on 22.02.2019**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant:

Mr. Amit Goel, Adv.

**ORDER**

The number of shareholder has been incorrectly mentioned including the case title. Learned counsel for the applicant undertakes to carry out corrections in the application within three days.

List on 27.02.2019.

  
Sdl-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

  
Sdl-

**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**